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Title: Introduction of the Commission of Sati (Prevention) Amendment Bill, 2010 (Amendment of section 2, etc.).

SHRI L. RAJAGOPAL (VIJAYAWADA): I beg to move for leave to introduce a Bill further to amend the Commission of Sati (Prevention) Act, 1987.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Commission of Sati (Prevention) Act, 1987."

*The motion was adopted.*

SHRI L. RAJAGOPAL : I introduce the Bill.

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